

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-29/2007/11662/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Special Judge, CBI, Assam,
Additional Court No.1,
Chandmari, Guwahati-3.

Dated Guwahati the 13 December, 2024

Sub: **Restricted Holiday and Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/754-757/E dtd. 09.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.12.2024 and 11.12.2024 as well as Restricted Holiday on 12.12.2024**. During your absence, the Special Judge, CBI, Addl. Court No.3, and in his absence, the Special Judge, CBI, Addl. Court No.2 will remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-29/2007/11663-11665/A, dated

Copy to :

1. The Special Judge, CBI, Addl. Court No.2, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Addl. Court No.3, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

